

SPEED POST



ARMED FORCES TRIBUNAL
REGIONAL BENCH KOLKATA
0-6 CLYDE ROW, HASTINGS
KOLKATA-700022

Tele No. – 033-22236877 : FAX No. 033-22236832

File No. 2(2)/AFT/KB/SELEC/2009/Vol-VI/ 261

Dated : 20th March, 2019.

To

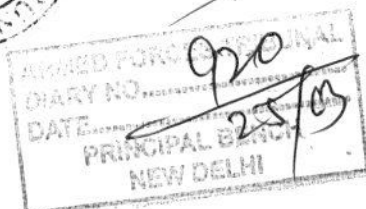
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The Principal Registrar,
Armed Forces Tribunal
Principal Bench
West Block-VIII, Sector-I
R. K. Puram,
New Delhi-11 0066.

VACANCY OF DEPUTY REGISTRAR

1. A copy of circulation for recruitment for the post of 1 (One) Deputy Registrar in the Armed Forces Tribunal, Regional Bench, Kolkata is enclosed herewith for uploading in your website and also for wide publicity at your end :

Thanking you,

Yours faithfully,



(Col R K Bhattacharya (Retd))
Registrar-in-Charge

Shr P.

DR(A)/AR/SO-A-I
20/3/19



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REGIONAL BENCH KOLKATA
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Tele : 033-22236877 Fax -033-22236832

File No. 2(2)/AFT/RBK/Select/2009/Vol VI /

Dated : 19th March, 2019

CIRCULAR

1. Applications are invited for filling up the following post in the Armed Forces Tribunal, Regional Bench, Kolkata on deputation, from the candidates who fulfill the following eligibility conditions :-

Ser No	Name of Post	No of Post	Pay Scale(7 th CPC)	Eligibility
1	Deputy Registrar	01 (One)	Level-11 (Rs 67,700-2,08,700)	1. Officers of the Central Government or State Government or Supreme Court 'or High Court or Statutory/Autonomous bodies having pensioner benefits. (a) (i) holding analogous post on regular basis in the parent cadre or department ; or (ii) with five years regular service in the parent cadre or Department in post in level 10 of the Pay Matrix ; or (iii) with six years regular service in the parent cadre or department in post in level 8 of the Pay Matrix ; or (iv) with seven years regular service in the parent cadre or department in post in level 7 of the Pay Matrix ; and (b) having five years of experience in personnel and administrative or judicial work. Desirable. Possessing a Degree in Law from a recognised University.

2.. The pay and allowances and other terms and conditions of the officer selected on deputation will be governed in accordance with the DoP&T O.M No. 6/8/2009-Estt (Pay II) dated 17-06-2010 as amended from time to time and O.M 3/3/2016-Estt (Pay II) dated 01-05-2017.

3. **Age Limit.** The maximum age limit for appointment on deputation shall not exceed 56 years as on the closing date of receipt of applications.
4. Please note that applications for deputation will have to be routed through their parent departments.
5. Number of vacancies may vary and filling up of the post (s) is at the discretion of the Competent Authority.
6. The departmental officers in the feeder grade who are in direct line of promotion, shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointment by promotion channel.
7. The period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other Organisation or Department of the Central Government shall not ordinarily exceed three years.
8. The applications in the prescribed proforma enclosed **Annexure** from eligible officers who can be spared for deputation in the event of their selection may be forwarded by the Departments to the **Registrar, Armed Forces Tribunal, Regional Bench, Kolkata, 0-6 CLYDE ROW, HASTINGS, KOLKATA-700022**, latest by **22nd April, 2019** along with Photostat copies of the annual confidential reports for the last five years and vigilance clearance certificate.
9. Selected candidate will have to join for duty within a short notice.
10. Applications received after the last date will not be entertained.
11. For more details, please visit our websites : www.aftkolkata.nic.in & www.aftdelhi.nic.in.

(COL RK BHATTACHARYA (RETD))
REGISTRAR-IN-CHARGE

- (1) The Principal Registrar, Armed Forces Tribunal - With a request to publish the
Principal Bench, West Block-VIII, same in the website of AFT.
Sector-I, R. K. Puram,
New Delhi-11 0066.
- (2) Integrated Headquarters of Ministry of Defence (Army)
MS Branch, MS 3,
South Block, New Delhi – 110011
- (3) Directorate of Air Officer Personnel
1st Floor, SMC Building
Air Force Headquarters
Subroto Park
New Delhi – 110010
- (4) PDOP (OA & OR)
Integrated Headquarters of Ministry of Defence (Navy)
Directorate of Personnel
New Delhi – 110011
- (5) Ld. Registrar General
Hon'ble High Court at Kolkata
3, Esplanade Row
Kolkata
Pin – 700 001
- (6) Ld. Registrar General
Hon'ble High Court at Cuttack
CUTTACK (ODDISHA)
Pin – 753 002
- (7) Ld. Registrar General
Hon'ble High Court at Ranchi
RANCHI (JHARKHAND)
Pin – 834 003
- (8) Ld. Registrar General
Hon'ble High Court at Patna
PATNA (BIHAR)
Pin – 800 001
- (9) Central Administrative Tribunal, Kolkata Bench,
234/4, AJC Bose Road, 2nd, M.S.O. Building,
Nizam Palace Complex,
Kolkata – 700020, West Bengal

- (10) Judicial Secretary of Kolkata
West Bengal Legal Services
Writers Building, 1st Floor
KOLKATA - - 700001
- (11) Judicial Secretary
Law Department,
Sachivlaya Marg, Unit 2
Bhubneswar (Odisha)
Pin - 751001
- (12) Judicial Secretary of Jharkhand
Law Department, Project Building
Secretariat, Jharkhand Mantralaya
Govt of Jharkhand,
DHURWA, RANCHI
Pin - 834004
- (13) Judicial Secretary ,
Law Department
Old Secretariat Building
Patna - 800015
- (14) Principal Secretary
Personal & Administrative reforms & e governance
Nabanna, 325, Sarat Chatterjee Road,
Shibpur, Howrah - 711102
- (15) Additional Govt Advocate
The Ministry of Law & Justice
11, Strand Road
Kolkata - 700001
- (16) OIC, AFT Legal Cell,
C/O HQ Bengal Sub Area
246, AJC Bose Road, Alipore
Kolkata - 700 027
- (17) The Notice Board, AFT, Regional Bench, Kolkata.
- (18) File Copy

**ANNEXURE
(DEPUTATION)**

PROFORMA

1. Name and Address (in BLOCK letters)					
2. Date of Birth					
3. (i) Date of entry into service					
(ii) Date of Retirement under Central/State Government Rules.					
4. Educational Qualifications					
5. Experience					
6. Details of Employment, in chronological order. (Enclose a separate sheet duly authenticated by signature of the candidate, if the space below is insufficient).					
Office/Institution	Post held on regular basis	From	To	Pay Scale of the post held on regular basis to be mentioned.	
7. In case the present employment is held on deputation/contract basis, please state					
8. Total emoluments of pay per month now drawn					
Pay in the Pay Matrix			Total Emoluments		
9. Whether belongs to SC/ST Category etc.					
10. Contact Number					

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential Qualification/Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information/details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed /withheld.

(Signature of the Candidate)

Date : Mar 2019